

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

**The Principal District & Sessions Judge,
Bhaderwah, Jammu/Reasi/Rajouri/Baramulla/Kulgam/Budgam/
Shopian/Kathua, Kargil, Leh, Samba & Udampur.**

No.: 18289 / Sts. Dated. 10-07-2018.

**Sub:- Implementation of resolution adopted in the Chief Justice
Conference, 2016 (Statistical Section).**

Sir,

Kindly refer to this Registry's Letter No. 12396/Sts. dated 03-07-2018 on the subject cited above, that the requisite information is still awaited from your side despite lapse of stipulated period.

In this connection, you are once again requested to provide the said information to this Registry on 11-07-2018 positively through return by E-mail/Tele-fax No. 0194-2506639, so that we may be able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

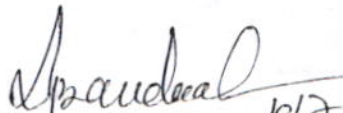
Yours faithfully'


Deputy Registrar 10/7

Urgent

No. 18298 / Sts. Dated: 10-07-2018.

Copy to :- Incharge NIC for uploading the same on the High Court website.


Deputy Registrar 10/7